Second games

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MB. DEPUTY SPEAKER: Already he has seplied...(*Interruptions*) I cannot ask. Please take your seat. Now, Mr. Reddy. (*Interruptions*)

SHRI N. V. N. SOMU (Madras North): For the last three years we have been talking only philosophy, but the Sri Lankan problem has not been solved. This Government is sitting at the helm of affairs. What is the Government doing? ...(Interruptions) The Minister of External Affaires is here...(Interruptions)

SHRIS. JAIPAL REDDY : I wish to draw the attention of the Government and the House to a very dangerous development. It is reliably learnt that the United States of America has supplied a dangerous kind of missile known as 'stinger', which can be fired from the shoulder. As it is well known, the United States supplies such missiles only to its closest allies. They have now been made available to the Afghan rebels. And we know from our bitter experience that whatever weapons are given to the Afghan rebels, they have a way of finding their way into the hands of terrorists in Punjab. In that case, there is no safety whatever for the planes in India. In fact, there is a widespread fear and suspicion that the two IAF planes were missed recently because of possible use of these stinger missiles. I would request the Home Minister or whoever concerned, Defence Minister, Civil Aviation Minister or External Affairs Minister to tell us what are the counter measures being adopted by us.

PROF. K. K. TEWARY: The House is unanimous in demanding a discussion on Indo-Pak relations. Now, you can see the unanimity, Sir.

MR. DEPUTY SPEAKER: You have given this Adjournment Motion. I will ask the Minister to find out the facts. I will pass on your suggestion. I have not given my consent to your Adjournment Motion. Only to find out the facts I will pass it on.

SHRI M. RAGHUMA REDDY (Nalgonda): Pakistan has set up another school for training of...(Interruptions)

MR. DEPUTY SPEAKER : Already many Members have raised this. Now Mr. Rao. SHRIV. SOBHANADREESWARA RAO (Vijaywada): A large number of killings are taking place by the people belonging to the Tripura National Volunteers. I want to know from the Home Minister as to what steps are being taken to prevent TNV-Tripura National Volunteers-from killing people. What measures are being taken by the Government to prevent such type of killings?

MR. DEPUTY SPEAKER : I will ask the Minister to find out.

SHRI V. SOBHANADREESWARA RAO: Let the Government make a statement.

## [Translation]

SHRI V. TULSIRAM : Mr. Deputy Speaker, Sir, the President of Pakistan Ziaul-Haq is interfering in India's affairs.

#### (Interruptions)

[English]

MR. DEPUTY SPEAKER : Mr. Tewary has already raised this. Do not repeat the same thing.

## [Translation]

SHRI V. TULSIRAM : I agree with Shri Tewary. Telgu Desam also cooperates with you for a right cause. \*\*... (Interruptions)

#### [English]

MR. DEPUTY-SPEAKER : Nothing will go on record. Now papers to be laid. \*\*Not recorded.

## 12.12 brs.

# PAPERS LAID ON THE TABLE

#### [English]

# Annual Report and Review of the working of the Indian Institute of Mass Communication, New Delhi for the year 1984-85.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : I beg to lay on the Table---

\*\*Not recorded.

 (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1984-85 along with Audited Accounts.

> (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1984-85.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2473/86]

# Detailed Demands for Grants of the Departments for the year 1986-87.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

> (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for 1986-87.

[Placed in Library. See No. LT 2474/86]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for 1986-87.
- Placed in Library. See No. LT 2475/86]
  - (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Electronics for 1986-87.

[Placed in Library. See No. LT 2476/86]

Annual Report and Review on the working of the Bihar State Agro-Industries Development Corporation Limited for the year 1978-79.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): I beg to lay on the Table-

> A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:

P.A.C.

(i) Review by the Government on the working of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1978-79.

(ii) Annual Report of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1978-79 along with Audited Accounts and the comments of the Comproller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2477/86]

12.14 hrs.

# PUBLIC ACCOUNTS COMMITTEE

[English]

#### Twenty-ninth and Thirty-ninth Reports

SHRI E. AYYAPU REDDY (Kurnool): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee—

- Twenty-ninth Report on Action Taken by Government on the recommendations contained in their 151st Report relating to manufacture of defective Components for Vehicles and procurement of defective equipments from abroad.
- (2) Thirty-ninth Report on Action Taken by Government on the recommendations contained in their 208th Report relating to Union Excise Duties-Cosmetics and Suppression of Production.